NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/(IB)/2017

NAME OF THE PETITIONER(S)

: PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S)

: LOGOS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE.

REPRESENTATION BY WHOM

Preetini. S. Alaser Counsel for Petr Peach

for Rajacopal + Radiunation

Advocales

Representation for Respond B. Godin

B. Godin

B. Godin

B. Godin

B. Godin

B. Godin

ORDER

Counsels for both the parties are present. Counsel for RoC submitted the report. The same is placed on record; copy of the report is given to the Counsel for the Applicant. Matter is posted for arguments. Put up on 19.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk